

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-129/2006/3161/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Naim Uddin Ahmed,
Member, MACT No. 3,
Kamrup(M), Guwahati.

Dated Guwahati, the th 12 May, 2022.

Sub:- **Casual leave.**

Ref:- Your letter No. MACT No.3(8)/633/2022 dated 11.05.2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 12.05.2022**, as prayed for. Further, the P.O., STAT, Assam & Member, MACT No. 1, Kamrup(M), Guwahati and in his absence the Member, MACT No. 2, Kamrup(M), Guwahati shall remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-129/2006/3162-3163-3164/A, dated , 12-05-2022

Copy to:

1. The P.O., STAT, Assam & Member, MACT No. 1, Kamrup(M), Guwahati.
2. The Member, MACT No. 2, Kamrup(M), Guwahati.
3. ✓ The Project Manager, Gauhati High Court


JT. REGISTRAR (VIGILANCE)